

NATIONAL HUMAN RIGHTS COMMISSION

PUBLIC NOTICE

“A public hearing on the problems and grievances of scheduled castes shall be held at Thiruvananthapuram, Kerala on 8th April, 2015. Those persons belonging to scheduled castes who have a complaint of atrocity committed by a public servant or of negligence by a public servant in prevention of atrocity may attend the Public Hearing as per schedule given below:

Registration for Public Hearing	:	09.00 AM to 10.00 AM
Hearing by the Commission	:	11.00 AM to 01.00 PM
Venue	:	Govt. Guest House, Thycad, Thiruvananthapuram, Kerala

Please note that no TA/DA shall be paid by the Commission to attend the public hearing.”

Registrar (Law)